## GOVERNMENT OF INDIA DISINVESTMENT LOK SABHA

UNSTARRED QUESTION NO:1481 ANSWERED ON:03.03.2000 INVESTMENT IN SOCIAL SECTOR MADHAVRAO SCINDIA

## Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the Government have decided to go in for speedy disinvestment to quickly reduce the national debt and to free the resources for investment in the social sector;
- (b) if so, the details of plans for investment in social sector contemplated by the Government and;
- (c) the extent of disinvestment to be carried out during this year?

## **Answer**

MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE C DEPARTMENT OF DISINVESTMENT (SHRI ARUN JAITLEY)

- (a)&(b) The disinvestment of Government shareholding in public sector undertakings is being done as per the declared policy to bring down the Government shareholding to 26% in the generality of cases. In cases of public sector enterprises involving strategic considerations, Government will continue to retain majority holding. The amount realised from disinvestment is deposited in the Consolidated Fund of India. The Consolidated Funds of India is also the source for funding all social sector programmes of the Government.
- (c) The amount of Rs. 1585 crores have been realised from disinvestment in PSUs up to 31/1/2000 during the current financial year against the target of Rs. 10,000 crore.